

IN THE HIGH COURT OF JUDICATURE AT MADRAS

DATED : 28.08.2026

CORAM

THE HONOURABLE MR. JUSTICE V.LAKSHMINARAYANAN

Crl.O.P.No. 18057 of 2026

And

Crl.M.P.Nos. 12029 and 12034 of 2026

Shri. Marie Wilson

S/o. Mr.Nestor

... Petitioner/1st Accused

Vs.

1. The Station House Officer
Lawspet Police Station
Puducherry.
(Crime No.134 of 2022)

... 1st Respondent/Complainant

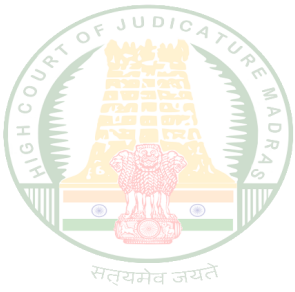
2. Careline Claude
Wife of Mr. Marie Claude

...2nd Respondent/Defacto Complainant

PRAYER: This Petition filed under Section 528 of BNSS, 2023 to call for the records and quash the proceedings in C.C.No. 558 of 2022 on the file of the learned Judicial Magistrate-I, Puducherry as against the petitioner.

For Petitioner : Mr. Haja Mohideen Gisthi

For 1st Respondent : Mr.Ramachandra Murthy
Public Prosecutor for Pondicherry



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For 2nd Respondent : Mr. Mohammed Rafi

ORDER

Mr. Haja Mohideen Gisthi seeks permission of this Court to withdraw this petition and he has also made the following endorsement:-

“may be permitted to withdraw.”

2. He assures that the petitioner will appear before the Trial Court.

3. In view of the above said endorsement and recording the statement made by the learned counsel, this Criminal Original Petition stands dismissed as withdrawn. Consequently, connected Miscellaneous Petitions are closed. No costs.

28.08.2026

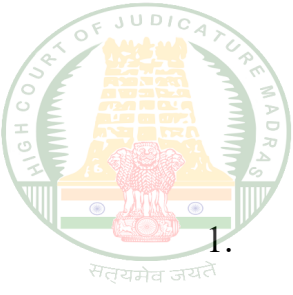
Index :Yes/No

(2/2)

Internet:Yes/No

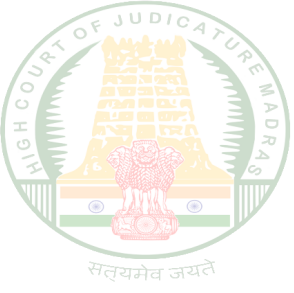
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To:



1. Judicial Magistrate-I, Puducherry.
2. The Station House Officer
Lawspet Police Station
Puducherry.
3. The Public Prosecutor (Puducherry)
High Court, Madras.

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V. LAKSHMINARAYANAN , J.

vsg

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